

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
EXECUTION APPLICATION NO. 04/2024  
IN  
ORIGINAL APPLICATION NO. 512/2018**

**SHAILESH SINGH S/o. Mr. BABU SINGH**

**.....APPLICANT(S)**

**VERSUS**

**STATE OF UTTAR PRADESH THROUGH ITS CHIEF  
SECRETARY**

**.....RESPONDENT(S)**

**REPORT ON AFFIDAVIT FILED BY THE WEST BENGAL  
POLLUTION CONTROL BOARD.**

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**Filed by**

*Mahesweta Pramanik*  
**ADVOCATE**

709.

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SL. NO. 61

Dt.- 15 MAY 2024

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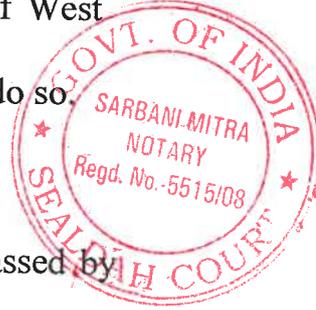
**Most Respectfully Sheweth**

I, Sri Tapas Kumar Gupta, son of Shri Late Priyashankar Gupta, aged about 62 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10 LA, Salt Lake City, Kolkata – 700 091, do hereby solemnly declare and say as follows:-



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I am well acquainted with the facts and circumstances of the case. I have been duly authorized to affirm this Affidavit on behalf of West Bengal Pollution Control Board and as such, I am competent to do so.



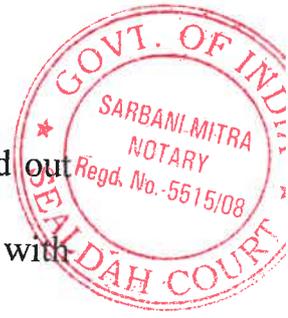
02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 12.03.2024 wherein Respondents are directed to file their response indicating the compliance of the directions issued by this Tribunal in the order dated 15.01.2021.

03. That, in compliance with the aforesaid directions, the actions undertaken by West Bengal Pollution Control Board are stated as follows:-

i. West Bengal Pollution Control Board (WBPCB) has made a process of surveillance of e- waste across the state. All the Regional offices keep a close watch on the spots where e wastes were traditionally transacted. We have also opened public interface through telephone help line, website and apps, so that anybody can report an illegal activity.

ii. In the State of West Bengal, there are four (4) nos. of CPCB e-waste recyclers. All are inspected on random basis, as mandated by the Competent Authorities of the WBPCB. All the incoming and out going stocks, as mandated in the EWM Rule, are checked, with

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the Competent Authorities of the WBPCB. All the incoming and outgoing stocks, as mandated in the EWM Rule, are checked, with material balance in focus. The GST invoices of incoming and outgoing materials are also checked.

iii. The WBPCB officials regularly carries out inspection of the EPR Authorized Producers, selected randomly at random dates, as mandated by the competent Authorities of the Board. Collection targets, as stipulated by CPCB in EPR, authorization are checked and mentioned in quarterly report. The collection targets are regularly checked and till date collection figures are given in the inspection report. The reports are being sent to the Central Pollution Control Board on quarterly basis.

iv. To fulfill the action plan issued in the Original Application No 512 of 2018, the State Board has taken the following measures:

- a) Inventorization of the E Waste quantity of the State was complete based on earlier Rules of 2016. Inventorization of the E Waste under new Rules of EWM 2022 will be undertaken shortly.
- b) Already four (4) nos. CPCB approved recycling facilities are working in the State. Few other units are in the process of registering with CPCB. Our installed capacity is 28112 MT per annum presently.
- c) Regular inspection of recycling facilities is carried out.

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- e) Surveillance against un-authorized dismantlers is conducted.
- f) Enhanced effort is put to collect transaction manifest.
- v. WBPCB has organized awareness programs on E Waste through the National Institute of Electronics & Information Technology, (Nielit) a Government of India Institute, among the stakeholders. Also, the posters, exhibitions, fairs are being used to spread the message in prints and audio-visual medium. WBPCB is also organizing regular awareness program along with West Bengal Electronics Industry Development Corporation Ltd, the State Nodal Agency.
- vi. WBPCB has made an Information, Education, Communication plan and which is being given as Annexure-I.
- vii. A common E-Waste recycling facility is underway by West Bengal Electronics Industry Development Corporation Ltd with financial assistance from West Bengal Pollution Control Board. ENV-13011/1/2024-SRLO(ENV)-Dept. of ENV I/512735/2024
- viii. WBPCB undertakes the above activities on a regular basis and reports are sent to CPCB.

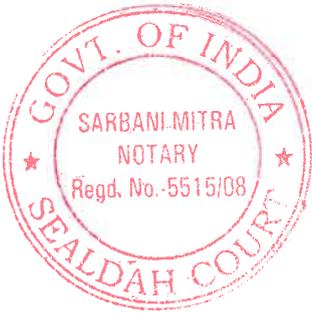
Copy of the Action Taken Report is annexed herewith and marked with letter 'R'.



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04. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

*Tapas K. Sinha*  
DEPONENT

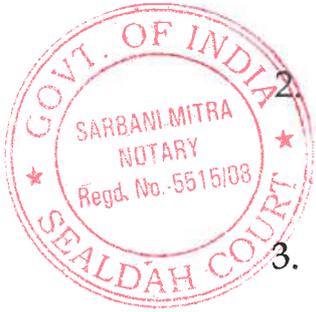


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**VERIFICATION**

I, Sri Tapas Kumar Gupta, son of Shri Late Priyashankar Gupta, aged about 61 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10 LA, Salt Lake City, Kolkata – 700 091, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Technical Adviser, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 3 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



*Maheswari Pramanik*  
Identified and corrected by me  
Advocate  
WBPCB

*Tapas K. Gupta*  
DEPONENT

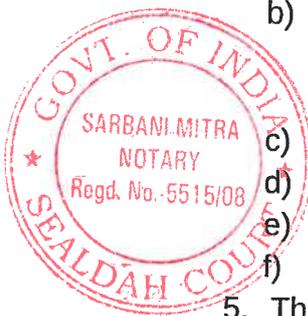
Solemnly Affirmed &  
Declared Before Me  
On Identification By

*[Signature]*  
SARBANI MITRA  
NOTARY  
Regd. No.-5515/08

15 MAY 2024

Action taken report on the Directions of Original Application 512/2018 with execution application no 04/2024 with M.A No 09/2024 of Hon'ble National Green Tribunal:

1. WBPCB has made a process of surveillance of e- waste across the state. All the Regional offices keep a close watch on the spots where e wastes were traditionally transacted. We have also opened public interface through telephone help line, website and apps, so that anybody can report an illegal activity.
2. In the State of West Bengal, there are 4 (four) number of CPCB approved E-Waste recyclers. All are inspected on random basis, as mandated by the competent Authorities of the WBPCB. All the incoming & out going stocks, as mandated in the EWM Rule, are checked, with material balance in focus. The GST invoices of incoming and outgoing materials are also checked.
3. The Board Officials regularly carries out inspection of the EPR Authorized Producers, selected randomly at random dates, as mandated by the competent Authorities of the Board. Collection targets, as stipulated by CPCB in EPR, authorization are checked and mentioned in quarterly report. The collection targets are regularly checked and till date collection figures are given in the inspection report. The reports are being sent to the Central Pollution Control Board on quarterly basis.
4. To fulfill the action plan issued in the OA no 512 of dated 2018, the State Board has taken the following measures:
  - a) Inventorization of the E Waste quantity of the State was complete based on earlier Rules of 2016. Inventorization of the E Waste under new Rules of EWM 2022 will be undertaken shortly.
  - b) Already 4(four) nos. CPCB approved recycling facilities are working in the State. Few other units are in the process of registering with CPCB. Our installed capacity is 23112 MT per annum presently.
  - c) Regular inspection of recycling facilities is carried out.
  - d) Regular inspection of EPR Authorized producers is carried out.
  - e) Surveillance against un-authorized dismantlers is conducted.
  - f) Enhanced effort is put to collect transaction manifest.
5. The Board has organized awareness programs on E Waste through the National Institute of Electronics & Information Technology, (Nielit) a Government of India Institute, among the stakeholders. Also, the posters, exhibitions, fairs are being used to spread the message in prints and audio-visual medium. WBPCB is also organizing regular awareness program along with West Bengal Electronics Industry Development Corporation Ltd, the State Nodal Agency.
6. We have made an Information, Education, Communication plan and which is being given as **Annexure-I**.
7. A common E-Waste recycling facility is underway by West Bengal Electronics Industry Development Corporation Ltd with financial assistance from West Bengal Pollution Control Board.



I/512735/2024

8. The Board undertakes the above activities on a regular basis and reports are sent to CPCB.

**Annexure-I**

Information, Education, Communication (IEC) plan for E-Waste Management in West Bengal

Information	<ol style="list-style-type: none"> <li>1. Updating the website, app about latest Rules, Regulations.</li> <li>2. List of recyclers with address &amp; phone numbers on display.</li> <li>3. List with address and GPS location of all collection bins.</li> </ol>
Education	<ol style="list-style-type: none"> <li>1. Yearly conduction of training in all districts for different stakeholders.</li> <li>2. Participating in training conducted by industries/academic institutions/Waste management companies.</li> </ol>
Communication	<ol style="list-style-type: none"> <li>1. Printing of awareness posters</li> <li>2. Participating in exhibition and fairs.</li> <li>3. Newspaper advertisement</li> <li>4. Audio Visual campaign through public media as well as through digital media.</li> <li>5. Billboards &amp; hoardings</li> </ol>



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